

Seventeenth Lok Sabha

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Title: Introduction of the Representation of the People (Amendment) Bill, 2019 (Insertion of New Section 127B).

SHRI LAVU SRIKRISHNA DEVARAYALU (NARASARAOPET):

Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951.”

The motion was adopted.

SHRI LAVU SRIKRISHNA DEVARAYALU : Sir, I introduce the Bill.